

(c) The representatives of Tatas met an officer of the Department of Company Affairs to explain their contention that the Fertiliser Project proposed at Mithapur by Tata Chemicals does not attract the provisions of the Monopolies and Restrictive Trade Practices Act.

**Biography of Netaji Subhash
Chandra Bose**

*826. SHRI SAMAR GUHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that a complete and authentic biography of Netaji Subhash Chandra Bose has yet to be written ;

(b) whether Government propose to undertake this task in collaboration with Netaji Research Bureau and some eminent historians ; and

(c) if so, the details about the plan ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Yes, Sir. We have been informed that the Ministry of Information Broadcasting has a proposal to bring out a biography of Netaji Subhash Chandra Bose in the series—"Builders of Modern India".

(b) No, Sir.

(c) Does not arise.

**Evasion of Payment of Taxes on Income
by Standard Drum and Barrel
Manufacturing Company**

*827. SHRI GEORGE FERNANDES : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 156 on the 27th July, 1970 regarding the evasion of payment of substantial taxes on income by Standard Drum and Barrel Manufacturing Co. and state :

(a) whether the Commissioner of Income-tax (Central) Bombay has since completed a thorough and coordinated investigation into the affairs of Standard Drum and Barrel Manufacturing Company and various other companies of M/s. Maganlal Chhaganlal (P) Ltd ;

(b) if so, the results of his findings ; and

(c) if not, how much time he would further take to complete the investigations ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) to (c). The investigations are in progress. These relate to a number of years and require investigations and scrutiny not only of account books and documents but records of various Government departments and banks. It is difficult to state when the investigations will be completed. Efforts are being made to expedite the investigation.

Facilities for Tourists

*828. SHRI BENI SHANKER SHARMA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether his call for intensive efforts to strengthen the infra-structure for tourism has been heeded to ;

(b) if so, the steps taken to provide accommodation facilities and road and transport facilities in order to meet the demands of domestic tourism and foreign tourists ; and

(c) the ultimate requirements and how they are proposed to be met ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Yes, Sir. Modest results have been achieved by initiating steps for the construction of new hotels and provision of additional transport facilities at important tourist centres and game sanctuaries and creation of new resort areas.

(c) Based on the projection of 400,000 tourists by the end of the Plan period, 9,500 hotel rooms would be required to meet the additional demand. Financial assistance on attractive terms is being made available to private parties for the construction/renovation/expansion of hotel accommodation and for purchase of tourist transport vehicles.

Seizure of Smuggled Cloves

*829. SHRI G. Y. KRISHNAN : Will the Minister of FINANCE be pleased to state :

(a) the amount of the contraband cloves